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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 26/2004
in
OA No.1624/2003

New Delhi this the 5th day of March, 2004

Hon'ble Shri Kuldip Singh, Member (J)
Hon'ble Shri S.A.Singh, Member (A)

In the matter of

Baldeo Singh
S/O Shri Ram Saran Singh,
Sub-Divisional Engineer,
G/X Akbarabad Telephone Exchange,
AKBARABAD (UP)

..Petitioner

(By Advocate Shri D.N.Sharma)

VERSUS

Shri R.K.Gupta,
Chief General Manager Telecom.(West),
Telephone Exchange Building,
MEERUT (UP)

..Respondent

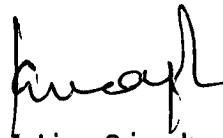
(By Advocate Shri V.S.R. Krishna)

O R D E R (ORAL)

(Hon'ble Shri Kuldip Singh, Member (J)

Since the order is complied with and respondents have granted the relief. CP dropped, notices are discharged.


(S.A.Singh)
Member (A)


(Kuldip Singh)
Member (J)

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